

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26

C.P. (IB)/981(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 16.07.2024

NAME OF THE PARTIES: **SMALL INDUSTRIES DEVELOPMENT**
BANK OF INDIA V/s HITESH SUBHASH
PUNJANI

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Narendra Singh, Advocate appeared for the Petitioner.
2. Mr. Yogesh Hari Jare, Advocate appeared for the Respondent.
3. Learned Counsel for the Petitioner seeks time to file rejoinder. Time granted.
4. List this matter on **05.08.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna